

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-131(ND)/2018

IN THE MATTER OF:

M/s. Nandan Construction
Vs.

....

APPLICANT / PETITIONER

M/s. Amrapali Centurian Park Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.05.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For Operational Creditor

:

Mr. Nikhlesh, &
Navdeep Jain, Advs.

For the Intervener

:

Mr. Vishnu Sharma, Ms. Sonali Negi,
Ms. Anupama Sharma & Mohit Rai, Advs.

ORDER

For order, see (IB)-90(ND)/2017.